

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

02.01.2018

O.A./260/282/2014  
FOR FURTHER ORDER

ATANU KUMAR JENA  
-V/S-  
M/O RAILWAYS

ITEM NO:15

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. A.Mohanty

| Notes of The Registry | Order of The Tribunal  |
|-----------------------|--|
|                       | <p>None appears for the applicant.</p> <p>Mr. A.Mohanty, Ld. Counsel appearing on behalf of the Railways, submitted that in spite of the status quo order dated 30.04.2014, the applicant is not pursuing the litigation.</p> <p>Last opportunity was granted to the applicant to appear and plead his case on 05.12.2017. Since the applicant is absent and status quo order is continuing since 30.04.2014, the O.A. is dismissed for default.</p> <p>Interim Relief granted by this Tribunal stands vacated.</p> <div style="text-align: center;"> <br/>           (DR. MRUTYUNJAY SARANGI)<br/>           MEMBER (A)         </div> <div style="text-align: right;"> <br/>           ( SUSHSANTA KUMAR PATNAIK)<br/>           MEMBER (J)         </div> <p style="text-align: center;">RK</p> |

Dr. M. 02.01.18

Copies of order

are being  
prepared for  
Counsel for  
both sides

10.1.18 10.1.18  
04.01.18 CO